NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) SR No. 3984/9//HDB/2017
NAME OF THE COMPANY	Aliens Developers Pvt Ltd
NAME OF THE PETITIONER(S)	Mayank Dinesh Kulshrestha & Another
NAME OF THE RESPONDENT(S)	Aliens Developers Pvt Ltd
UNDER SECTION	Sec 9 Of IBC

Counsel for Petitioner(s):

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Name of the Counsel(s)	Pesignation	E-mail & Telephone No.	Signature
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th. kandemidala bosinha kuny	Linia		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
			W-W

Heard, Shri. V. Appa Rao, learned counsel for the petitioner. Learned counsel for the petitioner submitted that office objections have been complied with.

Post the Case on 21.12.2017.

Member (Technical)

Member (Judicial)